

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 615/(MAH)/2017

CORAM:


Present: MS INA MALHOTRA
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.06.2017

NAME OF THE PARTIES: Jubliant Fintex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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16	Chandrakant Mhadeegwar & Madan Gupta	Advocate	
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ORDER

CSA No.615/230-232/2017 NCLT/MB/MAH/2017

CSA No.616/230-232/2017 NCLT/MB/MAH/2017

The Company Petition allowed.

Sd/-

Ina Malhotra
Member (Judicial)